

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1785

ANSWERED ON:23.03.2012

PROJECT IMPLEMENTATION

Banerjee Shri Ambica;Patle Kamla Devi ;Sainuji Shri Kowase Marotrao;Shekhawat Shri Gopal Singh;Sushant Dr. Rajan

Will the Minister of FINANCE be pleased to state:

- (a): The project-wise and State-wise details of status of implementation of loans undertaken along with details of financing agency/country during each of the last three years and the current year till date;
- (b): the terms and condition of such loans and amount involved in each such project;
- (c): whether any complaints/suggestion have been received in this regard and if so, the details thereof and response of the Government thereto; and
- (d): the steps taken or proposed to be taken by the Government to complete the projects and ensure full repayments at the earliest?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): The ongoing project-wise and State-wise details of status of implementation of loans undertaken along with details of financing agency/country during each of the last three years and the current year till date is at Annex-I.
- (b): The terms and conditions of such loans and amount involved in each such project is at Annex-II.
- (c): Yes Sir, Suggestion for improvement in project performance are received after completion of Implementation Review Missions, which happen periodically for each project. The Department of Economic Affairs takes up these suggestions with the Project authorities for implementation.
- (d): Government undertakes periodic reviews of projects with the project agencies and the funding agencies to details our specific measures for early completion of projects. Repayment of loans taken by Government from External Agencies is ensured by making provision in each year's budget, as per Repayment schedule.